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West Bengal Appropriation Act, 1962

1 of 1962

[29 March 1962]

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West Bengal Appropriation Act, 1962

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962;

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 26th March, 1962, Part IVA, page 1334; for the proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 27th March, 1962; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 28th March, 1962.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1962.

2. Issue of Rupees 8,30,90,593 out of the Consolidated Fund of West Bengal for the year 1961-62 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees eight crores, thirty lakhs, ninety thousand and five hundred and ninety-three towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1962, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1962.

SCHEDULE 1

SCHEDULE

1	2	3 Sums not exceeding		
Grant No.	Services and purposes.			
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4-Taxes on Income other than Corporation Tax and Estate Duty	26,000		26,000
2	7-Land Revenue		14,400	14,400
3	8-State Excise Duties	3,40,000		3,40,000
4	9-Stamps	2,52,750		2,52,750
5	10-Forest		24,114	24,114
6	11-Registration	88,000		88,000

SCHEDULE (See sections 2 and 3)

8	12A-Sales Tax	84,000	3,000	87,000
9	13-Other Taxes and Duties	32,000		32,000
10	17-Interest on Irrigation Works (Commercial). 		76,000	76,000
12	22-Interest on Debt and other obligations	49,000	71,35,000	71,84,000
14	25-General Administration	33,63,000	30,000	33,93,000
15	27- Administration of Justice	5,99,000	62,000	6,61,000
17	29-Police	53,79,000		53,79,000
18	30-Ports and Pilotage	1,93,000		1,93,000
20	37-Education	1,76,39,800	122	1,76,39,922
21	38-Medical	22,73,000	2,750	22,75,750
22	39-Public Health	89,94,000		89,94,000
23	40-Agriculture- Agriculture		41	41
27	72-Capital Outlay on Industrial Development outside the Revenue Account	1		1
28	72-Capital Outlay on Industrial Development outside the Revenue Account- Cottage Industries	1		1
31	47- Miscellaneous Departments- Fire Services		12	12
35	50-Civil Works	10.00.000	1.27.000	11.27.000

36	54-Famine	3,08,28,000	3,000	3,08,31,000
37	54B-Privy Purses and Allowances of Indian Rulers	2,000		2,000
38	55- Superannuation Allowances and Pensions. 83-Payments of Commuted value of Pensions.	8,66,400	4,600	8,71,000
	Total-Grant No. 38	8,66,400	4,600	8,71,000
39	56-Stationery and Printing	55,000		55,000
40	57- Miscellaneous- Contributions .	16,73,000		16,73,000
41	57- Miscellaneous- Other Miscellaneous Expenditure. 82-Capital Account of other State Works outside the Revenue Account.	2	56,600	56,602
	Total-Grant No. 41	2	56,600	56,602
42	22-Interest on Debt and other obligations- Expenditure on displaced persons.		3,50,000	3,50,000
57-Miscellaneous- Expenditure on displaced persons. Public Debt-Loans for displaced persons.				
	Total-Grant No.		3,50,000	3,50,000

	42			
43	47A- Community Development Projects, National Extension Service and Local Development Works	7,00,000		7,00,000
44	63- Extraordinary Charges in India	3,86,000	7,000	3,93,000
45	64C-Pre- partition Payments	2,00,000		2,00,000
46	85A-Capital Outlay on Schemes of Government Trading		1,72,000	1,72,000
	Grand Total .	7,50,22,954	80,67,639	830,90,593